

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:812
ANSWERED ON:14.08.2012
INQUIRY INTO FOODGRAIN MANAGEMENT
Singh Shri Uday Pratap

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether demands have been raised with the Union Government for conducting inquiry, including inquiry by the Central Bureau of Investigation (CBI) into the complaints relating to alleged irregularities in foodgrain management, procurement, transportation and storage in some States;
- (b) if so, the details thereof and the reaction of the Union Government thereto indicating the names of the States from where such complaints have been received; and
- (c) the time by which the said inquiry is likely to be completed?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) (b) and (c) Yes, Madam. Six (06) complaints have been received pertaining to alleged irregularities in foodgrains management, procurement, transportation and storage of wheat from Madhya Pradesh wherein a demand for inquiry by the Union Government including CBI enquiry were raised. The details are given in Annexure-I. The complaints have been forwarded to FCI and the State Government for seeking their comments on the complaints.